

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 251
CP-103/2021
CA-338/2023

IN THE MATTER OF:

Mr. Rajbir Singh Makhni

... **Applicant/Petitioner**

Versus

Diwakar Commercials Pvt.Ltd. & Ors.

... **Respondent**

Under Section: 59 of Companies Act

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanyat Lodha & Adv. Surbhi Arora

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 05.04.2024.

Sd/-
(COURT OFFICER)